

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

M.A. No.1037/2017 in
C.P. No.122/2017 In
O.A No. 4342/2015

New Delhi this the 28th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

1. A.I.R. & D.D. Technical Employees Association through its' President Shri Shyam Vir Singh, Aged 52 years, S/o Shri Netar Pal Singh, Post Box No.736, New Delhi-1 R/o III/227, Kamla Nehru Nagar, Ghaziabad.
2. Vinod Kumar Sharma, Aged 58 years, S/o Late Shri C.P. Sharma, Assistant Engineer in the office of Addl. Director General-E (North Zone), All India Radio & Doordarshan, 12/3, Jam Nagar House, Shahjahan Road, New Delhi. R/o 4/106, New Defence Colony, Near Chandra Shekhar Azad Gate, Muradnagar, Distt. Ghaziabad (UP). .. Petitioners

(By Advocate : Shri Yogesh Sharma)

Versus

1. Shri Ajay Mittal, Secretary, Ministry of Information & Boradcasting, Shastri Bhawan, New Delhi.
2. Shri S.C. Panda Officiating CEO, Prashar Bharti, PTI Building, New Delhi.

3. Shri F. Sheheryar,
 Director General,
 All India Radio,
 Akashwani Bhawan,
 Sansad Marg, New Delhi. .. Respondents

(By Advocate : Shri S.M. Arif for R-2 & 3)

ORDER (ORAL)

By Mr. P.K. Basu, Member (A)

Heard the learned counsel for the petitioners.

2. MA 1037/2017 is filed seeking to withdraw CP 122/2017 as there are certain errors in the petition with liberty to file a fresh one. The MA is allowed.

3. The CP is dismissed as withdrawn with liberty to file a fresh CP, if they wish to do so, in accordance with law. Notices are discharged.

(Dr. Brahm Avtar Agrawal)
 Member (J)

(P.K. Basu)
 Member (A)

/Jyoti/